

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.1082**  
TO BE ANSWERED ON THE 4<sup>TH</sup> DECEMBER, 2015

**EUTHANASIA FOR UNFIT ANIMALS**

1082. SHRI JITENDRA CHAUDHURY:

Will the Minister of DEFENCE  
be pleased to state:

- (a) whether animals like dogs, horses etc. which are considered unfit for one month active service in the Armed Forces are disposed of by 'humane euthanasia' by the Army;
- (b) if so, the details thereof;
- (c) whether euthanasia unfit Army animals is a policy decision of the Government; and
- (d) if so, the details thereof and the reasons therefor?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

श्री जितendra चाudhury

(RAO INDERJIT SINGH)

श्री राo इnderjit सिंgh

**(a)to(d): Policy regarding disposal of unfit army animals has been revised recently and necessary instructions have been issued to Army Headquarters regarding immediate cessation of further destruction of old and worn out animals, except for animals suffering from incurable diseases, injuries and terminal diseases.**

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